

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

27) C.P.(CAA)/123/2022  
C.A.(CAA)/11(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: FUTURE CONSUMER LIMITED

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**16.12.2022.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

/K/